

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 57(ND)2014
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Sh. Manmeet Singh Vs. M/s. Techcomp India Pvt. Ltd. &
ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| 1 | - Amar Bahadur Singh | Advocate Order | Petitioner | ABLE Adv |
|---|----------------------|-------------------|------------|-------------|

A joint request for adjournment is made by both the counsels. It is submitted that the parties are before the mediation cell (Rohini Court) for a possible settlement.

2. List the matter on 12.08.2016 at 2.00 p.m. for further proceedings.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Varadharajan)
Member Judicial